

Central Administrative Tribunal, Lucknow Bench, Lucknow

CONTEMPT PETITION NO.48/2009

IN

ORIGINAL APPLICATION No.361/2008

This the 28<sup>th</sup> day of October, 2009

Hon'ble Ms. Sadhna Srivastava, Member (J)  
Hon'ble Dr. A.K. Mishra, Member (A)

Smt. Prafulla Manik ..... Applicant

By Advocate: Shri S.P. Mishra.

Versus

S.H. Punnu and Others ..... Respondents

By Advocate: Shri B.B. Tripathi holding brief for Shri N.K. Agrawal.

ORDER (Oral)

By Hon'ble Ms. Sadhna Srivastava, Member (J)

Shri S.P. Mishra, counsel for applicant.

Shri B.B. Tripathi holding brief for Shri N.K. Agrawal, counsel for respondents.

At the outset counsel for applicant stated that the order of the Tribunal has been complied with. In view of the submission made by the counsel for applicant the C.C.P. is dismissed. Notices are discharged.

  
(Dr. A.K. Mishra)  
Member (A)

  
(Ms. Sadhna Srivastava)  
Member (J)

Amit/-